



भारतीय प्रतिभूति और विनियम बोर्ड
Securities and Exchange Board of India

Cancellation of Recovery Certificate No. 9260 of 2026 dated July 27, 2026 issued against Naresh Kumar in the matter of Sadhna Broadcast Limited

Recovery Certificate No. **9260 of 2026** dated **July 27, 2026** was drawn against **Naresh Kumar [Defaulter] (PAN: ASPPK8654F)** for sum of **Rs. 5,76,000/-** (*Rupees Five Lakh Seventy-Six Thousands only*) along with further interest, all costs, charges and expenses incurred in respect of all the proceedings taken for recovery of the said sum, for non-payment of penalty imposed by the WTM vide Order No. WTM/AB/ISD/ISD-SEC-5/31442/2025-26 dated May 29, 2025 in the matter of Sadhna Broadcast Limited.

In view of the Order of Hon'ble Securities Appellate Tribunal dated October 27, 2025 in Appeal No. 397 of 2025 (along with Misc. Application Nos. 949 and 950 of 2025) and representation of defaulter dated August 27, 2026, Recovery certificate is hereby cancelled in exercise of powers under sub-section (1) of section 28A of the Securities and Exchange Board of India Act, 1992 read with section 224 and rule 12 of the Second Schedule to the Income-tax Act, 1961.

27.08.2026
New Delhi



- Signed

Recovery Officer

राजन कुमार/Rajan Kumar
वसूली अधिकारी एवं उप महाप्रबंधक
Recovery Officer & Deputy General Manager
भारतीय प्रतिभूति और विनियम बोर्ड
Securities and Exchange Board of India
उत्तरी प्रादेशिक कार्यालय / Northern Regional Office
नई दिल्ली / New Delhi